SEVENTH GOA LEGISLATIVE ASSEMBLY
(FIFTH SESSION, 2018)

FIRST REPORT
(2018)

OF THE
BUSINESS ADVISORY COMMITTEE

(Presented to the House on the 20th February, 2018)

GOA LEGISLATURE SECRETARIAT
PORVORIM – GOA
SEVENTH LEGISLATIVE ASSEMBLY
OF THE STATE OF GOA
(FIFTH SESSION, 2018)
FIRST REPORT (2018) OF THE
BUSINESS ADVISORY COMMITTEE

A sitting of the Business Advisory Committee was held on Monday
19th February, 2018 at 12.15 p.m in the Speaker’s Committee Room, Assembly
Complex, Porvorim - Goa to consider the Business to be transacted during the
Fifth Session, 2018 of the Seventh Legislative Assembly of the State of Goa.

2. The following were present:

   COMMITTEE

(1) Dr. Pramod Sawant ………….Hon’ble Speaker………………Chairman
(2) Shri Michael Lobo………………Dy.Speaker……………………….Member
(3) Shri Chandrakant Kavlekar…….Leader of opposition……………Member
(4) Shri Ramkrishna Dhavalikar… Minister for PWD………………Member
(5) Shri Vijai Sardesai ……………TCP Minister ……………………..Member
(6) Shri Churchill Alemao………….MLA………………………..………..Member
(7) Shri Francis D’souza……………Minst. for Law and Leg Affairs….Member

GOA LEGISLATURE SECRETARIAT

(1) Shri N.B. Subhedar, Secretary
(2) Shri H. Noronha, Under Secretary
(3) Shri Mohan Gaonkar, Section Officer

GOVERNMENT OFFICERS

1. Shri Dharmendra Sharma, Chief Secretary, Govt. of Goa
2. Shri Daulat Hawaldar , Secretary, Finance.
3. Shri Sudhir Mahajan , Secretary, Law
4. Shri Sharad Marathe, Additional Secy, Law

3. The Committee took up for consideration Memorandum No. 1 of 2018
   placed before it (Annexure-I).
4. The Committee took the following decisions:

i) The Discussion on the Motion of Thanks to the Governor’s Address delivered on 19th February, 2018 would be taken up on 20th and 21st February, 2018 respectively.


iii) Presentation of the Annual Financial Statement for the Year 2018-19 (Budget) would be taken up on 22nd February, 2018.

iv) Presentation, Discussion and Voting of “Vote on Account” for the financial year along with introduction, consideration and passing of the connected Appropriation (Vote on Account) Bill, 2018 will be taken up on 22nd February, 2018.

PORVORIM, GOA
19th February, 2018

N.B. SUBHEDAR
SECRETARY
The Government has sent a tentative programmed of list of Government Business for the Fifth Session of the Seventh Legislative Assembly which is as follows:

I. **FINANCIAL BUSINESS**

1. Presentation of Supplementary Demands for Grants for the year 2017-18 (Third Batch).
4. Presentation of “Vote on Account” along with introduction, consideration and passing of the connected Goa Appropriation Bill, 2018.
ANNEXURE-II

DAY TO DAY BUSINESS ORDER FOR THE FIFTH SESSION, 2018

Monday, 19 February, 2018
(i) Governor’s Address to the Seventh Legislative Assembly in its Fifth Session, 2018.

Tuesday, 20 February, 2018
(i) Discussion on Motion of Thanks to the Governor’s Address delivered to the House on 19th February, 2018 (Day-1).

Wednesday, 21 February, 2018
(i) Presentation, discussion and voting on Supplementary Demands for Grants, 2017-18.
(iii) Further Discussion and Voting on Motion of Thanks to the Governor’s Address delivered to the House on 19th February, 2018 (Day-2)

Thursday, 22 February, 2018
(i) Presentation of the Annual Financial Statement for the Year 2018-19 (Budget).

PORVORIM, GOA
19th February, 2018

N.B. SUBHEDAR
SECRETARY